

I do not understand this. This is absolutely uncalled for.

SHRI BASUDEB ACHARIA : About the sanctioning of projects... (*Interruptions*).

(*Interruptions*)\*\*

MR. SPEAKER : Nothing goes on record. I am not going to listen. I do not know what has happened.

(*Interruptions*)\*\*

MR. SPEAKER : This is irregular. Why do you do this, Mr. Acharia ? Have got any sense of propriety ? Why do you do like this ? Daily you do this sort of thing. Why do you do it ? I do not know. Why are you doing it ?

(*Interruptions*)\*\*

What does it matter ? Daily they come. There is daily one demonstration or the other. There is one demonstration or the other. Am I going to adjourn the House daily ? It is simply a trash, and I am not going to listen to you. I am not going to allow it.

(*Interruptions*)\*\*

MR. SPEAKER : I would like you to withdraw from the House.

(*Interruptions*)\*\*

MR. SPEAKER : This is too much.

KUMARI MAMATA BANERJEE : Sir, please allow me. Please listen to me.

MR. SPEAKER : What is it ?

KUMARI MAMATA BANERJEE : Rabindra Nath Tagore's 125th birth anniversary should be declared as a national holiday.

(*Interruptions*)\*\*

MR. SPEAKER : I am getting tired of this. Now Shri Shankaranand. Papers to be Laid.

(*Interruptions*)\*\*

MR. SPEAKER : Let people know what sort of people we are, and what we are doing here.

KUMARI MAMATA BANERJEE : The Prime Minister is here. The Prime Minister should announce the Rabindra Nath Tagore's 125th birth anniversary day as a national holiday.

12.05 hrs.

#### PAPERS LAID ON THE TABLE

[*English*]

Statement Connecting reply to Starred Question No. 546 dated 3rd March, 1986

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on 3 April 1986 to Starred Question No. 546 by Shri Bhattam Sri Rama Murty regarding Irrigation projects awaiting clearance.

[Placed in Library. See No. LT-2649/86]

Annual Report of the Indian Council of Agricultural Research, New Delhi

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : On behalf of Shri Buta Singh, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1984-85-Part-II Administration and Finance).
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2650/86]

**Annual Report of the Coal Mines Labour Welfare Organisation, Dhanbad**

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : On behalf of Shri Vasant Sathe, I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Labour Welfare Organisation, Dhanbad, for the year 1984-85.

(2) A statement (Hindi and English versions) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2651/86]

**Audit Report on the Accounts of the Coffee Board for the year 1983-84**

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : On behalf of Shri P. Shiv Shanker, I beg to lay on the Table—

(1) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Coffee Board for the year 1983-84. (Pool Fund).

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2652/86]

**Annual Reports and Reviews on the working of the Jute Corporation of India Ltd., and National Jute Manufactures Corporations Limited, Calcutta etc. etc.**

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under

sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Jute Corporation of India Limited, Calcutta, for the year 1984-85.

(ii) Annual Report of the Jute Corporation of India Limited, Calcutta, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller Auditor General thereon.

[Placed in Library. See No. LT-2656/86]

(b) (i) Review by the Government on the working of the National Jute Manufactures Corporation Limited, Calcutta, for the year 1984-85.

(ii) Annual Report of the National Jute Manufactures Corporation Limited, Calcutta, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2657/86]

**Annual Assessment Report on the Programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the official purpose of the Union**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy of the Annual Assessment

Report (Hindi and English versions) on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union for the year 1984-85.

[Placed in Library See No. LT-2658/86]

**Statement re : withdrawal of money from the Contingency Fund of India in respect of an officer of the Directorate of Field Publicity**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : I beg to lay on the Table a statement (Hindi and English versions) regarding withdrawal of money from the Contingency Fund of India for depositing 50 per cent of the arrears of pay and allowances in respect of an officer of the Directorate of Field Publicity with the Registrar of the Delhi High Court.

[Placed in Library. See No. LT-2659/86]

**Second and Third Interim Reports of the Kudal Commission of Inquiry**

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952 :—

(1) Second and Third Interim Reports of the Kudal Commission of Inquiry appointed to inquire into the working and activities etc. of Gandhi Peace Foundation, Gandhi Smarak Nidhi, All India Sarva Seva Sangha, Association of Voluntary Agencies for Rural Development and other organisations closely connected with them.

(2) Memorandum of Action Taken on the above Reports.

[Placed in Library. See No. LT-2660/86]

**Supreme Court Judges (Travelling Allowances Amendment Rules 1986**

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE

(SHRI H.R. BHARDWAJ) : I beg to lay on the Table a copy of the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 175 in Gazette of India dated the 8th March, 1986 under sub-section (3) of section 24 of the Supreme Court Un Judges (Conditions of Service) Act, 1958.

[Placed in Library. See No. LT-2661/86]

**Central Excise (Tenth Amendment) Rules, 1986. Notifications Under Central Excise Rules, 1944 and Customs Act, 1962**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

(1) A copy of the Central Excise (Tenth Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 624 (E) in Gazette of India dated the 14th April, 1986 under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-2653/86]

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :

(i) G.S.R. 651 (E) to 675 (E) published in Gazette of India dated the 24th April, 1986 together with an explanatory memorandum issued in the context of the changes announced by the Finance Minister while moving the Finance Bill for consideration in the Lok Sabha on 24th April, 1986.

(ii) G.S.R. 681 (E) published in Gazette of India dated the 25th April, 1986 together with an explanatory memorandum regarding exemption to textile fabrics impregnated, coated, covered or laminated with plastics from the duty of

excise in excess of 50 per cent of the rate of duty leviable on said fabrics under the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

- (iii) G.S.R. 682 (E) published in Gazette of India dated the 25th April, 1986 together with an explanatory memorandum making certain amendment to Notification No. 273/86-CE dated the 24th April, 1986 so as to clarify that for determining the rate of duty set off notifications are not to be taken into account.

[Placed in Library. See No. LT-2654/86]

- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

- (i) G.S.R. 649 (E) and 650 (E) published in Gazette of India dated the 24th April, 1986 together with an explanatory memorandum regarding exemption to Video Cassettes and Video tapes of a predominantly educational character from the whole of the basic and auxiliary duties of customs leviable thereon.

- (ii) G.S.R. 676 (E) published in Gazette of India dated the 24th April, 1986 together with an explanatory memorandum making certain amendment to Notification No. 165/86-Customs dated the 1st March, 1986 so as to extend the concessional rate of customs duty of 40 per cent ad valorem in respect of components in the manufacture of additional 19 specified 'Electromedical equipments.

- (iii) G.S.R. 677 (E) published in Gazette of India dated the 24th April, 1986 together with an explanatory memorandum

making certain amendment to Notification No. 150-Customs dated the 1st March, 1986 so as to fix higher rate of specific duty of Rupees 15000 per metric tonne in respect of PVC resin of past grade or batter grade.

- (iv) G.S.R. 683 (E) published in Gazette of India dated the 25th April, 1986 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian currency or *vice versa*.

- (v) G.S.R. 684 (E) to G.S.R. 722 (E) published in Gazette of India dated the 28th April, 1986 together with an explanatory memorandum issued to amend or re-issue certain existing notifications which prescribe the end use bonds, to replace the provision for such bonds with the undertaking as specified in the notifications.

[Placed in Library. See No. LT-2655/86]

- (4) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution :—

- (i) Report of the Comptroller and Auditor General of India for the year 1984-85—Union Government (Civil)—Volumes I, II and III.

[Placed in Library. See No. LT-2662/86]

- (ii) Report of the Comptroller and Auditor General of India for the year 1984-85—Union Government (Civil) Revenue Receipts—Volume I—Indirect Taxes and Volume II—Direct Taxes.

[Placed in Library. See No. LT-2663/86]

- (iii) Report of the Comptroller and Auditor General of India for

the year 1984-85 Union Government (Defence Services).

[Placed in Library. See No. LT-2664/86]

(iv) Report of the Comptroller and Auditor General of India for the year 1984-85—Union Government (Posts and Telegraphs).

[Placed in Library. See No. LT-2665/86]

(5) A copy of the Union Government Appropriation Accounts (Civil) for the year 1984-85 (Hindi and English versions).

[Placed in Library. See No. LT-2666/86]

(6) A copy of the Appropriation Accounts of the Defence Services for the year 1984-85 (Hindi and English versions).

[Placed in Library. See No. LT-2667/86]

(7) A copy of the Finance Accounts of Union Government for the year 1984-85 (Hindi and English versions).

[Placed in Library. See No. LT-2668/86]

(8) A copy of Notification No. F. 4 (5) —W and M/86 (Hindi and English versions) dated the 2nd May, 1986 regarding market loans along with a memorandum explaining the step up in interest rates on Government loans.

[Placed in Library. See No. LT-2669/86]

(9) A copy of the Consolidated Report (Hindi and English versions) on the working of Public Sector Banks for the year ended 31st December, 1984.

[Placed in Library. See No. LT-2670/86]

(10) A copy of the Union Government Appropriation Accounts (Posts and Telegraphs) for the year 1984-85 (Hindi and English versions).

[Placed in Library. See No. LT-2671/86]

**Annual Report and Review on the working of the National Institute of Educational Planning and Administration, New Delhi**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration, New Delhi, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Educational Planning and Administration New Delhi, for the year 1984-85.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-2672/86]

**Annual Report and Review on the working of the Indian Institute of Forest Management, Bhopal**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Forest Management, Bhopal, for the year 1984-85.

(2) A statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2673/86]

**UPSC (Exemption from Consultation) Amendment Regulations, 1984**

**Notifications under Section 3 of the All India Services Act, 1961**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table :—

- (1) A copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1984 (Hindi and English versions) published in Notification No. G.S.R. 268 in Gazette of India dated the 12th April, 1986 under article 320 (5) of the Constitution.

[Placed in Library. See No. LT-2674/86]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(i) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1986 published in Notification No. G.S.R. 266 in Gazette of India dated the 12th April, 1986.

(ii) The Indian Forest Service (Pay) Second Amendment Rules, 1986 published in Notification No. G.S.R. 267 in Gazette of India dated the 12th April, 1986.

[Placed in Library. See No. LT-2675/86]

12.12 hrs.

**MESSAGE FROM RAJYA SABHA**

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 28th April, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

**APPROPRIATION (NO. 3) BILL, 1986**

SECRETARY-GENERAL : Sir, I lay on the Table the Appropriation (No. 3) Bill, 1986, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 4th April, 1986.

17.13 hrs.

**COMMITTEE ON PETITIONS**

[English]

**Second Report and Minutes**

SHRIMATI ABIDA AHMED (Bareilly) : I beg to present the Second Report (Hindi and English versions) of the Committee on petitions.

I also beg to lay on the Table Minutes (Hindi and English Versions) of Tenth and Twelfth Sitzings of the Committee on Petitions.